

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item 55

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 in CP 1498/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH(Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **12.01.2023**

NAME OF THE PARTIES: - **ITC Ltd & Anr V/s Hotel Leela ventures Ltd
& Ors**

Appearance (via video-conference):

For the Applicant : Aastha Kaushal and Tanya Chaudhary
i/b Bharucha & Partners
For R1 : Mr. Areez Gazdar and Ms. Rohini
Jaiswal i/b Veritas Legal
For R16 : Shobhana Narayan i/b Khaitan and Co

Section 241 of the Companies Act, 2013 & Rule 11

ORDER

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 13.03.2023, for further consideration and hearing.

Sd/-

Sd/-

SHYAM BABU GAUTAM
Member (Technical)

JUSTICE P.N. DESHMUKH
Member (Judicial)

Vedant Kedare